

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No.96 of 2021 (SZ)**

IN THE MATTER OF

Tribunal on its own motion – SUO MOTU
Based on the News item published in
Dinamalar Newspaper, Chennai Edition,
Dated 25.02.2021, under the caption
“Kundrathur Murugan Temple giving a
display of garbage dump.

...

Applicant.

Versus

1. The Secretary to Government,
Department of Environment & Forests,
Government of Tamil Nadu, Secretariat,
Fort St. George,
Chennai, Tamil Nadu - 600 009.
2. The Principal Secretary to Government,
Health and Family Welfare Department,
Government of Tamil Nadu, Secretariat,
Fort St. George,
Chennai, Tamil Nadu - 600 009.
3. Additional Chief Secretary to Government,
Rural Development and Panchayat Raj Department,
Government of Tamil Nadu, Secretariat,
Fort St. George,
Chennai, Tamil Nadu – 600 009.
4. Directorate of Rural Development & Panchayat Raj Department,
Rep. by its Director,
Panagal Building,
Chennai – 600 015.
5. Hindu Religious Charitable Endowments Department,
Rep. by its Commissioner,
119, Uthamar Gandhi Salai,
Nungambakkam,
Chennai – 600 034.

6. The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai,
Guindy, Chennai,
Tamil Nadu - 600 032.

7. The District Collector,
Kancheepuram District,
First Floor, Collectorate,
Kancheepuram – 631 501.

8. Kundrathur Town Panchayat,
Rep. by its Executive Officer,
No. 1, Lalachatram Road,
Kundrathur, Chennai – 600 069.

... Respondents.

STATUS REPORT CUM ACTION TAKEN REPORT FILED ON BEHALF OF THE
8TH RESPONDENT

I, N. Dhamodharan, Son of V. Natarajan, Hindu aged about 45 years working as Commissioner, Kundrathur Municipality, Kundrathur, Kanchipuram District do hereby solemnly affirm and sincerely state as follows:

1. I am the commissioner of the Kundrathur Municipality, which was formerly the Kundrathur Special Grade Town Panchayat. The said Town Panchayat has been upgraded into Grade II Municipality with effect from 1st of November 2021. I am well conversant with the facts of the case from the connected files.

2. I submit that a compliance Report has already been submitted to Hon'ble National Green Tribunal (Southern Zone) on 17.02.2022 and now, I am submitting this further Compliance report regarding the directions issued by this Honourable Tribunal by its order dated 21-02-2022.


Commissioner
Kundrathur Municipality

3. I submit that as per the recommendations of the Joint Committee report dated:02.07.2021 and order of National Green Tribunal (Southern Zone) Dated:21.02.2022 a proposed action plan for the implementation of integrated solid waste management rules in Kundrathur Municipality is as follows:-

Action Plan on Kundrathur Solid Waste Management activities:

1. Kundrathur Municipality consists of 30 wards with approximately 62566 current population. The Door to Door waste collection was done by source segregation through 18 Battery Operated Vehicle and 2 Light Commercial Vehicle. The total waste generated was 13.16 TPD, out of this 7.5 MT is Wet waste and 5.66 MT was Dry waste.
2. The Wet waste collected is get processed in Resource Recovery Park through Windrow Composting method and Vermi Composting method with capacity of 4 TPD. The current gap in processing wet waste is 3.5 MT further the gap is calculated for 2025 population, for which the 2 Micro Composting Centre has been proposed with capacity of 4 MT each under Swachh Bharath Mission 2.0 Scheme.
3. The Dry waste get collected and separated as saleable waste and non saleable waste. The saleable waste was sold to local vendors and amount distributed among the workers. The non saleable waste dry waste get processed in Resource Recovery Park like non saleable plastic waste was balled and sent to cement factory as Refused Derived Fuel. The E-waste has been sent to Tamil Nadu Pollution Control Board authorized vendor. The local has been identified for remaining dry waste like Rubber tyre, Thermocol and sent to them. The remaining inert, C&D waste has been filled in low lying lands. The Resource Recovery Park has dry waste processing capacity of 1 TPD further the gap is calculated for 2025 population, for which 8 TPD Resource Recovery Centre has been proposed under Swachh Bharath Mission 2.0 scheme.
4. The dumped waste at Outer Ring Road will be cleared by erecting the waste segregating machine and will be segregated and sent to Resource Recovery park and processed.


Commissioner
Kundrathur Municipality

Proposed Buildings at Integrated Solid Waste Management Facility

1. Action is being taken to identify 2 to 5 acres of land in the near by Villages to carry out treatment of solid waste management scientifically. The new facility will support to address the gap of handling 4.648 tons of waste per day. The necessary measure will be taken to acquire land and to develop the infrastructure.
2. It has been planned to carry out biomining activity at open area adjacent to the Outer Ring Road. Cantor mapping to assess the quantum of waste will be done and with the approval of The Director of Municipal Administration, the biomining activity will be taken up.
3. Land identified and proposal submitted to 2 Numbers of Micro Compost Centre (4 Ton Capacity - 8 MT) and 1 Numbers Resource Recover Centre – 8 MT
4. Windrow Platform: The requirement for windrow platform for 5 Tons per day is 2500 sq. meters. A 5000 sq. meter of land shall be earmarked and in phase-1 and 2500 square meter windrow composing platform shall be built.
5. Vermi Composting facility: 200 sq. meter building to handle fresh market waste and flower waste by way of vermi compost methodology.
6. Dry waste sorting facility: A building with 2500 sq. meters to sort various types of dry waste and electronic waste.
7. Training Hall: A training hall with a seating capacity of 500 participants to conduct trainings periodically measuring 500 sq. meters.
8. Water tank: Water tank with a storage capacity of 20,000 litres for composting and gardening.


Commissioner
Kundrathur Municipality

4. I submit that the present implementation of Solid Waste Management rules in Kundrathur Municipality and connected photographic evidences are submitted in the annexure I.

In the foregoing circumstances it is prayed that this Honourable Tribunal may be pleased to record the above report and render justice.


Commissioner
Kundrathur Municipality

VERIFICATION

I, N. Dhamodharan, Commissioner, Kundrathur Municipality, do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 1st day of April, 2022.


8th RESPONDENT
Commissioner
Kundrathur Municipality

(ANNEXURE – I)

SOLID WASTE MANAGEMENT at KUNDRATHUR MUNICIPALITY

Summary

The Solid Waste Management project at Kundrathur Municipality is implemented with an objective of reducing garbage dumping at landfill and diverting bio-degradable waste to bio composting,vermi composting and recycling non bio-degradable waste.

We furnish herewith a detailed report on Solid Waste Management activity for your kind perusal.

1. Plastic waste at the open area adjacent to the bye pass road is removed periodically by engaging sanitary workers.
2. The place in and around Arul Migu Kundrathur Murugan Temple is Cleaned Periodically by the Municipality and maintained neat and tidy.
3. The Thirumazhisai Town Panchayat has been addressed to allow to discharge the sewage water collected from Kundrathur Municipality in their Sewage Treatment Plant
4. Daily attendance of Green Friends and ensuring oath taking by the Green Friends to keep the allocated areas neat and tidy.
5. Alternative arrangement for the Green Friends who are on leave.
6. Weighment of segregated waste of each vehicle
7. To compost segregated organic waste after further segregation to clear if any small plastic/paper etc.
8. To sort recyclable waste and baling it.
9. Coordination of Maintenance work at Resource Recovery Park
10. Door to Door Awareness on segregation of waste
11. Awareness programmes focusing school students
12. Maintenance of machineries at the Resource Recovery Park
13. Identifying hot spots of garbage and taking efforts to avoid such scenario
14. Preparation of route chart for every primary collection vehicle

15. Organizing frequent mass cleaning programmes – ward wise
16. Coordination of sale of recyclable waste
17. Participation in Solid Waste Management Training programmes
18. Maintenance of records such as daily attendance, daily garbage generation record, complaints and rectification register, awareness programmes register
19. Maintenance of public suggestions/ feed back register
20. Manure sales coordination
21. Photo documentation of daily project activity.

Documentation:

To improve the efficiency of the Solid Waste Management activities, proper recording of the operations is imperative. The MIS Registers format helps to identify and rectify the system failures. The following are the data to be maintained to monitor the functioning of the Solid Waste Management System.

- Number of House Holds Covered
- Number of Green Friends (workers) engaged
- Tools Utilization
- Fuel Utilization
- Repairs & Maintenance Expenses
- Quantification Study
 - a) Bio-degradable Waste
 - b) Recyclable Waste
 - c) Landfill Waste
- Bio-degradable Manure Produced
- Bio-degradable Manure Sold
- Feedback from residents
- Health Check-up for Green Friends
- Social Mobilization Programme


Commissioner
Kundrathur Municipality

PRESENT COLLECTION & WASTE PROCESSING SYSTEM-A PICTORIAL VIEW

1. Roll Call



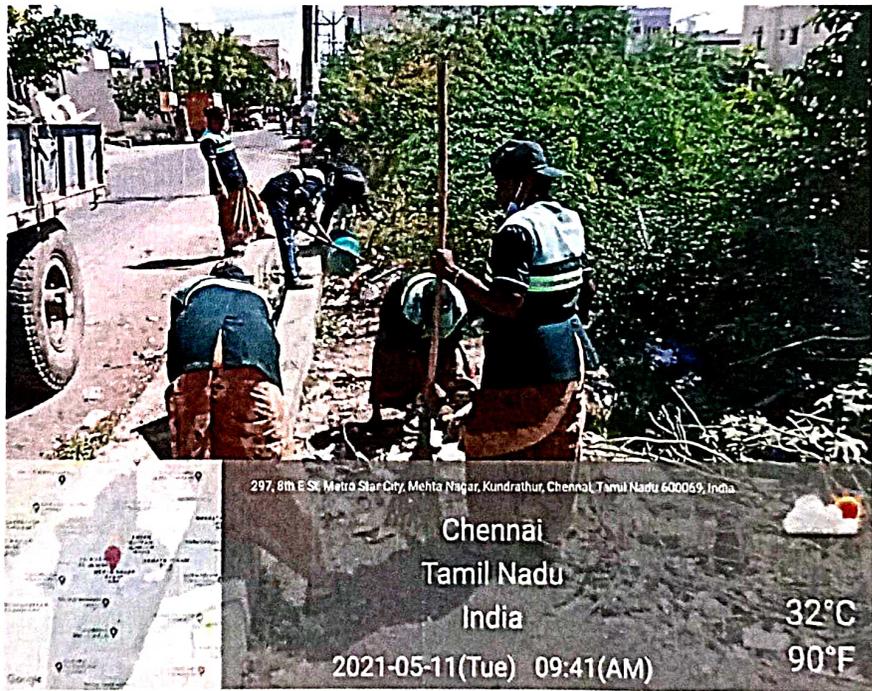
2. Door to Door Collection



PrimaryCollection:



3. Mass cleaning at Hotspots



Z. Jeeva
**Commissioner
Kundrathur Municipality**

5..Processing of Waste to compost:



Windrows and Vermi composting pit



Baling of Recyclable waste and disposal



Z. Jeeva
**Commissioner
Kundrathur Municipality**



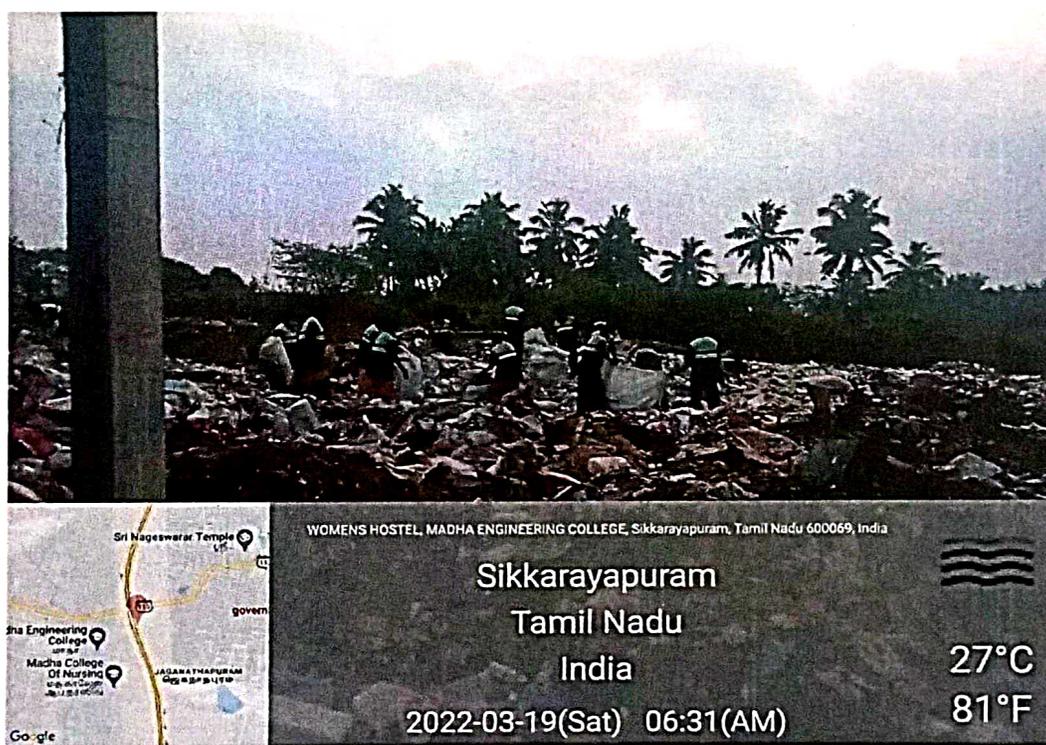
Recyclable waste samples for awareness creation

Training & Awareness





Sorting at Dumpyard:



Z. Jeeva
Commissioner
Kundrathur Municipality



Chennai Outer Ring Rd, Kundrathur, Sikkarayapuram, Tamil Nadu 600069, India

Sikkarayapuram
Tamil Nadu
India



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2022-03-19(Sat) 06:33(AM)



Chennai Outer Ring Rd, Kundrathur, Sikkarayapuram, Tamil Nadu 600069, India

Sikkarayapuram
Tamil Nadu
India



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2022-03-19(Sat) 06:35(AM)

J. Sreejith
Commissioner
Kundrathur Municipality



Garbage Cleaning work to Murugan Koil



Z. Sreed
Commissioner
Kundrathur Municipality



X3PV+274, Kundrathur, Chennai, Tamil Nadu 600069, India

Chennai
Tamil Nadu
India



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Z. Jeeva
Commissioner
Kundrathur Municipality

**BEFORE THE NATIONAL GREEN
TRIBUNAL(SZ), CHENNAI**

O. A. No. 96 OF 2021

REPORT AS ON 01-04-2022

**M/S. P.SRINIVAS (828/1994).
N.K. PONRAJ (2263/2009).
R. PURUSHOTHAMAN (253/2011).**

COUNSEL FOR 8TH RESPONDENT.

Cell No. 94862 04469.